

Office of the Regional Officer

Karnataka State Pollution Control Board

Bengaluru Sarjapura

"NISARGA BHAVAN" 3<sup>rd</sup> Floor

Thimmaiah Road, 7<sup>th</sup> 'D' Main, Shivanagar,

Opp. Pushpanjali Theatre, Bengaluru -560 010

Phone : (O) 080 -23230153

ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಬೆಂಗಳೂರು ಸರ್ಜಾಪುರ

"ನಿಸರ್ಗ ಭವನ", ೩ನೇ ಅಂತಸ್ತು, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,

೭ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ

ಪುಷ್ಪಾಂಜಲಿ ಥಿಯೇಟರ್‌ನ ಎದುರು, ಬೆಂಗಳೂರು -560 010

ದೂರವಾಣಿ: 080- 23230153

ಕರ್ನಾಟಕ ರಾಜ್ಯ  
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

NO:KSPCB/RO-SJR/EO/DEO//IND/2020-21

100.

DATE:  
04 JUL 2020

TO

The Member Secretary,

Karnataka State Pollution Control Board,

No.49 Parisara Bhavana, Church Street.

Bengaluru-560001

Sir,

**"KIND ATTN: LAW OFFICER"**

Sub: Furnishing of the details pertinent to action taken on order issued by Honorable NGT in respect of OA No. 892/2019 – reg

Ref: 1 Honorable NGT order in the matter of Original application No.892/2019 dated 30.10.2019

2. Board Office letter NO.KSPCB/27/NGT-LEA/2019 dated 30.11.2019 received at this office on 03.12.2019

3. Inspection of the industry by the officer of this office on 03.12.2019

4. This Office Show cause Notice No.699 dated 05.12.2019

5. NPD issued to the industry vide No.560 dated 09.12.2019

6. T.O. Letter No.705 dated 10.12.2019

7. Inspection of the industry by the officers of this office on 16.12.2019

8. Analysis reports of the samples collected on 16.12.2019

9. Affidavit submitted by the industry on Rs.100/stamp paper dated 04.07.2020

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In continuation to this office inspection report No.757 dated 23.12.2019 and with reference to the above cited references. Industry operating in the name and style of **M/s. S & S Apparels located at Sy No.7/2, Kammasandra Village, Sampigenagar, Electronic City Post, Attibele Hboli, Aekal Tq, Bengaluru Urban District-560-100** is an existing small scale orange category industry engaged in garment washing/laundry activity of capacity 75,000 No's/Month. and obtained Consent for establishment from the Board and Combined consent under Water(P&CP),Act 1974 and Air (P &CP) Act,1981 for the period up to 30.09.2022 by ZSEO, Bangalore South (copy enclosed for kind ref.)

A complaint was lodged against the said industry to the Honorable Nation Green Tribunal, New Delhi by the Pride Pristine Apartment Welfare Association and Vasundra Layout Residents Welfare Association Vasundra Layout, Anathanaga Phase-3, Electronic City Post Bangalore-100 Accordingly Honorable Green Tribunal, New Delhi passed an order dated 30.10.2019 vide ref(2)to take appropriate action in accordance with law and to furnish the factual and action taken report in the matter within one month time . In view of the directions given by the Honorable NGT, the Board has addressed a letter to this office vide ref(2) to take action against the industry and furnish the action taken report to the Board.

In response to the Board Office letter the Deputy Environmental officer of this has inspected the industry on 03.12.2019 vide ref(3) and observed the non compliances to the consent conditions and issued show cause notice to the industry directing to stop the construction of their proposed garment unit by the side of the existing unit vide ref(4).

Further this office has recommended the ZSEO, Bangalore South to issue Notice of Proposed direction (NPD) to the industry. Accordingly, ZSEO Bangalore South has issued the NPD to the industry vide ref(5). The industry was once again inspected by the officers of this office on 16.12.2019 and collected the sample of final treated trade effluent as per Water (P &CP) Act, 1974 and emission from the stack attached to the 2TPH wood fired boiler as per the Air (P &CP) Act, 1981. The analysis report of the treated trade effluent and stack emission were conforms to the standards stipulated by the Board.(copies enclosed for kind reference.)

Further noise levels were measured when the industry was working at the time of inspection in presence of both industry authority and Sri R Nagesh, Manger, Pride Pristine apartment owners welfare association . The details of noise levels measured are as below.

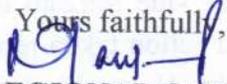
Location	L Mix in Leq dB(A)	L Mix in Leq dB(A)	L Avg in Leq dB(A)	In dB(A)	
				Max	Min
Inside the Industry Premises near 2 TPH Boiler	36.5	71.9	57.16	63.5	43.5
Inside the Pride Pristine Apartment near DG Room	39.7	56.2	48.21	52.4	48.5

The noise levels measured in the premises of Pride Pristine Apartment and in the industry premises are within the limits prescribed for the day time. Vehicle movements were also observed at the time of monitoring in and outside the apartment.

Industry has submitted a reply to the NPD issued by the ZSEO along with the copy of the letter issued by the Vasundra Layout Residents Welfare Association Vasundra Layout, Anathanaga Phase-3, Electronic City Post Bangalore-100 regarding withdrawal of their complaint.(copy enclosed for kind reference).

Further industry has submitted an affidavit on Rs.100/- stamp paper stating that they have dropped the establishment of their proposed industry which is proposed to be established by the side of the existing unit.(copy enclosed for kind reference.)

**Therefore, it is requested to upload the action taken by this office in the matter to the Honorable NGT email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)**

Yours faithfully,  
  
**REGIONAL OFFICER**  
**SARJAPURA**

Ph: 080-23238458  
Fax : 080-23238300



Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., "ನಿಸರ್ಗಭವನ",  
೭ ನೇ 'ಡಿ'ಮುಖ್ಯರಸ್ತೆ, ತಿಮ್ಮಯ್ಯರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯

**KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY**

K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bengaluru- 560079

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
AN ISO/IEC 17025:2017 (NABL) ACCREDITED LABORATORY &  
IS 18001:2007 CERTIFIED LABORATORY

**ANNEXURE  
ANALYSIS REPORT**

**Report No: L-460, L-460A,**

**Dated: 30-12-2019**

**NAME & ADDRESS:**

M/s. S and S Apparels No.7/2, Sampigenagara,  
Kammasandra Village, Electronic city post, Attibele Hobli,  
Anekal Taluk, Bengaluru -560100

**DATE OF COLLECTION:**

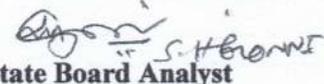
16-12-2019

**SAMPLE DESCRIPTION:**

Grab Sample of Final Treated Trade Effluent

Sl. No	Parameters Analyzed	Unit	Standards	Result		Test Method
				L-460	L-460A	
1.	pH @ 25°C	-	5.5-9.0	7.8	-	IS 3025 (Part 11): 2002
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 100	93	-	APHA 23 <sup>rd</sup> edition (Part 4500-O- G): 2017
3.	Total Suspended Solids	mg/L	Not more than 200	64	-	IS 3025 (Part 17): 2012
4.	Oil & grease	mg/L	Not more than 10	-	BDL	APHA 23 <sup>rd</sup> edition (Part 5520 B): 2017
<b>INFERENCE</b>		<b>Conforms to prescribed standards.</b>				

- Note: 1. The above results pertain only to the sample tested.  
2. The Analysis report shall not be reproduced without the written approval of Head of the laboratory.  
3. Samples will be stored for a period of 15 days from the date of dispatch of report.  
4. BDL: Below Detection Level. Oil & grease: 1.0;

  
**State Board Analyst**  
**Karnataka State Pollution Control Board**  
**Bengaluru**

Ph : 080-23238458  
Fax : 080-23238300

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., "ನಿರ್ಗರ್ಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯



**KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY**

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
AN ISO/IEC 17025:2017 (NABL) ACCREDITED LABORATORY &  
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Email: [centrallab@kspcb.gov](mailto:centrallab@kspcb.gov)  
Website : <http://kspcb.gov>

K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bengaluru- 560079

**ANNEXURE  
ANALYSIS REPORT**

Report No: L-459

Dated: 02-01-2020

NAME & ADDRESS:

M/s. S and S Apparels No-7/2,  
Sampigenagara, Kammsandra Village,  
Electronic city post, Attibele Hobli,  
Anekal Taluk, Bengaluru-560100

SAMPLE DESCRIPTION:

Stack attached to 2.0 TPH Wood Fired Boiler

DATE OF COLLECTION:

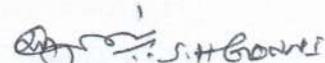
16-12-2019

THIMBLE NUMBER:

G-60

Sl. No.	Parameters Analyzed	Unit	Standard	Result	Test Method
				L-459	
1.	Particulate matter (PM)	mg/Nm <sup>3</sup>	150	77	IS:11255 (Part I)-1985 (Reaffirmed 2003)

**Inference:** Conforms to prescribed Standards.

  
State Board Analyst  
Karnataka State Pollution Control Board  
Bengaluru



# S & S APPARELS

Sy. No. 7/2, Kammasandra Village  
Sampigenagar, Electronic City Post  
Anekal Taluk, Attibele Hobli  
Bangalore - 560 100  
GSTIN No. : 29ACYFS5780K1ZM

To,

Date:- 02/01/2020

**The Senior Environmental Officer,  
Office-Bangalore-South**  
Karnataka State Pollution Control Board  
Nisargha Bhavan, Basaweshwara Nagar,  
Bengaluru-560 079

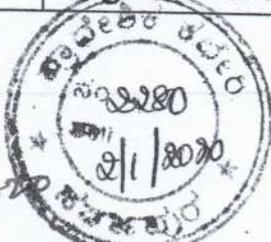
Sir,

Sub: Non-Compliance with the provisions of the Water (Prevention & Control of Pollution) Act-1974 and Air (Prevention & Control of Pollution) Act-1981 by M/s. S & S Apparels located at Sy.No. 7/2, Kammasandra Village, Sampigenagar, Electronic City Post, Attibele Hobli, Anekal Taluk, Bengaluru Urban District-reg  
Ref: Your- NPD No. 560, dated:09.12.2019.

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With reference to the above, we would like to furnish the status of compliance made by our industry to the non-compliances mentioned in the notice of proposed direction or as below.

Sl. No	Compliances	Reply
1	Industry has not maintained records regarding water consumption, waste water generation and disposed.	We have maintained Records for the water Consumption, Waste water generation and its disposal. In this regards we have maintained log book.
2	Industry has not provided water meter to the different section of process and inlet and outlet of the ETP.	We have provided water meter to the inlet and out let of processing textile & toilets.
3	Industry is not operation the ETP scientifically and not displayed flow diagramme of the ETP units.	Now we have operating ETP scientifically by rectify all the defects observed by KSPCB officials



DE01  
VJ

21/1/2020



# S & S APPARELS

Sy. No. 7/2, Kammasandra Village  
Sampigenagar, Electronic City Post  
Anekal Taluk, Attibele Hobli  
Bangalore - 560 100  
GSTIN No. : 29ACYFS5780K1ZW

	diagram of the ETP units.	defects observed by KSPCB officials & ETP is operating continuously. Now we have displayed the flow diagram of ETP.
4	Industry has not maintained logbook for the operation and maintenance of ETP.	Now we have Maintained logbook for the operation of the ETP.
5	Industry has not maintained records regarding the solid waste generated and its disposal details.	The Solid waste is generated very less & the general solid waste generated in the form of waste paper & carton boxes or being disposed recycles. Hence record is not maintained. Now here after words we will maintain the records.
6	Industry has not maintained records regarding the fuel used to the Boiler and ash generated from the Boiler.	Now We are maintaining records for utilizing fire wood as fuel for boilers. & also maintaining records for ash generated & the ash is used as manure in our own land.
7	Industry has not conducted stack monitoring of the 2TPH boiler.	We have Conducted stack monitoring & report is enclosed for your kind reference & here after words we will conduct the stack maintaining regularly.
8	Fire Wood is used as fuel to the Boiler and same was collected in open space in an unscientific manner within the industry premises.	Now we have taken action for storing fire wood in systematic manner within our premises. & there is no pollution from this fire wood.
9	The industry has installed 2 No's of PP Spraying Booths for which industry has not obtained CFO.	We will obtain consent for the same from the KSPCB.



# S & S APPARELS

Sy. No. 7/2, Kammasandra Village  
Sampigenagar, Electronic City Po  
Anekal Taluk, Attibele Hobli  
Bangalore - 560 100  
GSTIN No. : 29ACYFS5780K1ZW

10	The industry is located at the middle of the purely residential area surrounded by residential houses and apartments.	We have established the industry in the land which is conversion for industrial purpose. Copy of land conversion enclosed. There is no problem from industry to the surrounding residents. For the complainant as given letter stating that there is no problem from our industry & with drawn the compliant ( copy enclosed )
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We are completed to all the non-compliance observed by the KSPCB officer & the compliant is also with drawn the complainant there fore we request to drop the further action against our industry & we always follow the rules & regulations of KSPCB & also suggestions of KSPCB for further implement if any. We hope you will consider our request & repose the issued to our industry.

Thanking you,

For S & S APPARELS  
Suresh Babu - c  
Partner  
Your faithfully,

(M/s. S& S Apparels)

# VASUNDHARA LAYOUT RESIDENTS WELFARE ASSOCIATION

Ref. No.

Date:  
19/12/2019

To,

**Karnataka State Pollution Control Board,**  
#49, "Parisara Bhavana", Ground Floor, Church Street,  
Bangalore- 560001"

CC:

**Shri S.P. Singh Parihar (Chairman),**  
**Central Pollution Control Board,**  
Parivesh Bhawan, CBD-Cum-Office Complex East Arjun Nagar,  
Delhi-110032, ccb.cpcb@nic.in

CC:

**Dr. Prashant Gargava (Member Secretary),**  
**Central Pollution Control Board,**  
Parivesh Bhawan, CBD-Cum-Office Complex East Arjun Nagar,  
Delhi-110032, mscb.cpcb@nic.in

CC:

**Hon'ble Mr. Justice Adarsh Kumar Goel (Chairman),**  
**National Green Tribunal,**  
Faridkot House, Copernicus Marg, New Delhi-11001

CC:

**Mr. Shivanna B (Honorable Member of Legislative Assembly),**  
# MIG-291, A Black Surya Nagar, 1<sup>st</sup> Stage,  
Chandapura, Anekal Main Road, Bangalore-99

CC:

**Sri. Suresh D.K (Honorable Lokasabha Member),**  
**City Municipal Council Hebbagodi,**  
5, Bhavani Rd, Hebbagodi, Bangaluru, Karnataka-560099



**Sub: Pollution and noise reduced/controlled by S & S Apparels (Garment Washing Processing) Factory in Residential area of Ananth Nagar, since complaint on (14/02/2019) Ref, L.P Regn No 2192/2019, 25/03/2019. (Dairy No: 363/Desk, dated 05/03/2019).**

Dear Sir,

Earlier a complaint had been made by Vasundhara RWA regarding pollution and noise by S & S Apparels & upcoming garment unit in Sy No 7/2, Sampige nagar, Kammasandra Village, Electronic city Ph-2 Anekal (TQ), Bangalore-560100. In the complaint was made dated on 14/02/2019, RWA members had a talk with the unit manager and owners and the issues have been addressed.

We came know that S & S Apparels industry is established in the land converted for industrial purpose.

# VASUNDHARA LAYOUT RESIDENTS WELFARE ASSOCIATION

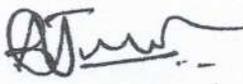
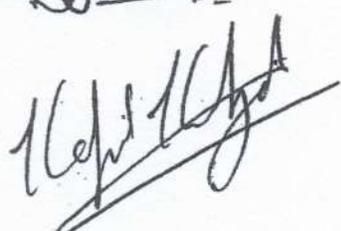
Ref. No.

Date:

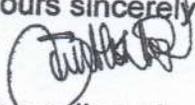
1. Noise Pollution: - They have been properly resolved this issue by taking all necessary measure to control the noise pollution, hence there is no noise pollution from industrial. Hence this issue is resolved.
2. Waste Water: - M/s. S & S Apparels have provided ETP for the treatment of the waste water generated their washing activity. They are treating the waste water in the ETP with RO Plant. We observe that they are using the treated water purposely for their washing activity reaming for gardening in their premises and for bricks manufacturing. We have observe that they are not discharging any waste water to outside industry premises or to the lake.
3. Air & Sound Pollution: - We are observe that industry has provided air pollution control equipment's for the control of dust. Know our layout is not effected from air pollution & sound pollution.
4. Upcoming Garment Manufacturing Factory: - they are constructing new garment manufacturing unit. We came to know that the land has been converted for industrial purpose. After discussion with the owners they explained that the garment activity not pollution activity & they are going take all necessary precaution. So that there is no disturbance to the neighboring residents. Hence we don't have any objection for the establishment of garment unit in the said land.

The all above issues have been rectified properly by the S & S Apparels management after our discussion with them our previous complaint on 14/02/2019 and know there is no pollution problem issues with S & S apparels. So that we are withdrawing our complaint on dated 14/02/2019 & ref.1335. Kindly accept this letter and do the needful.

Thanking You,

1. 
2. 

Yours sincerely,

  
Vasundhara Layout Residents Welfare Assc.  
Ananth Nagar Ph-3 , Electronic city  
Bangalore - 560100





Do hereby declare that we have dropped the establishment of the proposed industry which located adjacent to the existing M/s, S&S Apparels industry and we are not going to take any expansion activity in the existing S & S Apparels industry.

We assure that we are abide to the Acts and Law of the Land.

Therefore we request kindly accept our affidavit and do the needful.

Place: Bangalore.

Date: 04/07/2020

04 JUL 2020

**For S & S APPARELS**

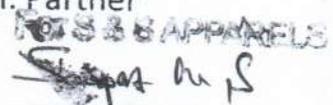


Signature:

Name: Suresh Babu C

Designation: Partner

Signature:

**For S & S APPARELS**  


Name: Sampath Kumar

Designation: Partner

S& S APPARELS

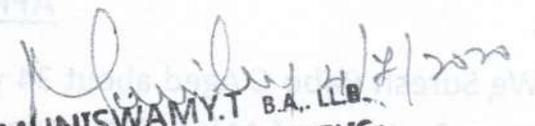
**For S & S APPARELS**



Partner

No 7/2, Sampigenagar,  
Kammasandra Village, Electronic-  
City-Post, AttibeleHobli, Anekal  
Taluk, Bangalore-560100.



  
**MUNISWAMY.T B.A., LL.B.**  
ADVOCATE & NOTARY PUBLIC  
Govt of India  
Court Complex, Anekal Town,  
Bangalore Dist-562106.